

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2858**

**TO BE ANSWERED ON WEDNESDAY, 02<sup>ND</sup> AUGUST, 2017**

**LEGAL ADVISOR FOR ECI**

†2858. SHRI P.C. MOHAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to appoint legal advisors in Election Commission of India (ECI);
- (b) if so, whether the Government has received any communication from Election Commission in this regard;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard till date?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P.CHAUDHARY)**

(a)&(b): No, Madam.

(c) & (d): Do not arise.

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